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Title: Need to conduct a CBI inquiry into the alleged irregularities being committed in the inter-state lottery business in Kerala-laid.

SHRI P.T. THOMAS (IDUKKI): I would like to draw the attention of the House towards the irregularities being committed in the sale of inter-state lotteries in Kerala. The sale of inter-state lotteries in the name of Sikkim and Bhutan Governments caused huge revenue losses to the State. More than fifty thousand crores of rupees has been estimated as the loss to the Government exchequer since the last four years. Recently, the State Government of Kerala has requested the Central Government to conduct a CBI enquiry into the irregularities in the lottery sale. In the light of these facts, I request the Central Government to conduct a CBI inquiry to ascertain the real facts and punish the culprits.